

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

STARRED QUESTION NO:54
ANSWERED ON:24.11.2006
NATIONAL JUDICIAL COMMISSION
Chowdhury Shri Adhir Ranjan;Rawat Prof. Rasa Singh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to set up the National Judicial Commission;
- (b) if so, the details thereof and the time by which it is likely to be set up; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ)

(a),(b) & (c) It is proposed to introduce a Bill, namely Judges (Inquiry) Bill, 2006 during the current session of Parliament which would inter-alia provide for setting up of a National Judicial Council. The Bill shall devise a suitable legislative framework for empowering a judicial forum to deal with complaints against judges of the Supreme Court and High Courts.